

Information note to the Press (Press Release No 35/2012)

For Immediate release

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**TRAI Releases Draft Guidelines for Unified Licence/Class Licence
and Migration of Existing Licences**

New Delhi, 10th February, 2012- The Telecom Regulatory Authority of India (TRAI) has today released **Draft Guidelines for Unified Licence/Class Licence and Migration of Existing Licences** for consultations with the stakeholders.

In its recommendations on “Spectrum Management and licensing Framework” dated 11.05.2010, TRAI has recommended that all future licenses should be unified licenses and that spectrum be delinked from the licence.

DoT had requested TRAI to recommend the Unified Licence guidelines including, *inter alia*, recommendations on entry/eligibility, PBG, FBG etc. TRAI was also requested to recommend modalities & guidelines for enabling existing UAS/CMTS/ISP/NLD/ILD/GMPCS licensees including IP-I providers to migrate to National/Service Area level Unified Licence.

The draft guidelines for Unified and Class Licence were placed on TRAI website on 16th January 2012, for comments of stakeholders. In continuation of the same, draft guidelines for migration of existing Licences to the Unified licensing Regime are also being put on TRAI

website www.traigov.in for comments of the stakeholders. While framing the guidelines for migration, the draft guidelines for Unified and Class Licence and issues raised therein have also undergone some modification. Therefore, for the sake of stakeholders' convenience, a comprehensive document consisting of the draft guidelines for Unified and Class Licence as well as draft guidelines for migration of existing Licences to the Unified licensing Regime is being issued.

Several stakeholders had requested for extension of time to offer their responses to the consultation paper on the draft guidelines for Unified and Class Licence. Accordingly, stakeholders are requested to send their Comments/suggestions by 24th February 2012. Counter comments, if any, may be sent latest by 29th February 2012. Comments and counter comments may be sent, preferably in electronic form. For any clarification/ information, Shri Sudhir Gupta, Pr. Advisor (MS), TRAI, may be contacted at Telephone No. +91-11-23220018 Fax No. +91-11-23212014 or email at pradvmn@traigov.in.

(Rajeev Agrawal)
Secretary, TRAI